



fssai

**Food Safety and Standards
Authority of India**

Request for Expression of Interest (EOI)

For

**Printing & Supply of Certificate for Food Safety Supervisor
Under FoSTaC Programme**

For

Food Safety and Standards Authority of India

DISCLAIMER

THIS REQUEST FOR PROPOSAL IS NOT AN OFFER BY THE FSSAI, BUT AN INVITATION TO RECEIVE RESPONSE FROM ELIGIBLE PRINTERS/SUPPLIERS TO PRINT AND SUPPLY THE CERTIFICATES AS MENTIONED ABOVE.

Ashok
15/03/2021

अशोक कुमार मिश्रा / Ashok Kumar Mishra
सहायक निदेशक / Assistant Director
भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
(Ministry of Health & Family Welfare)
भारत सरकार / Government of India
एफडीए भवन, कोटला रोड, नई दिल्ली-110002
FDA Bhavan, Kotla Road, New Delhi-110002

F. No.1/Eat Right Mela/IEC/FSSAI/2018-19
FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
3rd FLOOR, FDA BHAWAN, KOTLA ROAD,
NEW DELHI-110002

Dated, the 15th March, 2021

EOI

INVITING EOI FOR PRINTING & SUPPLY OF CERTIFICATE FOR
FOOD SAFETY SUPERVISOR UNDER FOSTAC PROGRAMME

1. Food Safety and Standards Authority of India invites sealed EOIs from bona fide Printers for **Printing & Supply of Certificate for Food Safety Supervisor under FoSTaC Programme** in compliance of terms and conditions stipulated in the EOI document.
2. The duly filled in EOI Document with relevant supporting documents shall be submitted on or before 09th April, 2021 by 1300 hrs addressed to Director (Training), FSSAI, 4th Floor, FDA Bhawan, Kotla Road, New Delhi 110002.
3. Period of selection will be initially upto 31st March, 2022 (Financial Year 2021-22) extendable for further one year, on same terms and conditions, subject to satisfactory performance and this shall be at the sole discretion of FSSAI.
4. **Address for communication:** Assistant Director (Training), Food Safety and Standards Authority of India (FSSAI), 3rd Floor, FDA Bhawan, Kotla Road, New Delhi-110002

(TRAINING DIVISION)
FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA

Anushka
AD (Trg)

1. Proposal of the EOI

FSSAI invites EOIs for Printing & Supply of Certificate for Food Safety Supervisor under FoSTaC Programme for Food Safety and Standards Authority of India. This organisation invites EOIs from experienced and well established agencies/printers having GST and PAN No. and who are ready to provide their services with due care and guidance to FSSAI/NULM so as to get maximum utilization of resources within the stipulated time. FSSAI will reimburse the amount with due verification, as deemed fit, considering the number of printed certificates supplied as well as courier/transport charges to the designated places/offices.

2. Scope / Description of Work

2.1 As stated above, FSSAI intends to get the certificates printed & supplied to the desired location. Total number of certificates will be appx 02 lakh. Certificates for Food Safety Supervisor under FoSTaC Programme will be generated from FoSTaC portal after the completion of the training sessions of Food Handlers as mentioned in proposal. Detail specification of Certificates are as follows (specimen copy of certificate is attached):

- | | |
|--------------|-------------------------|
| (a) Quantity | : Approx. 02 Lakh |
| (b) Quality | : 250 GSM |
| (c) Coating | : Glass varnish/coating |
| (d) Colour | : Multicolour |
| (e) Size | : A4 |

(Specimen copy of Certificate is attached for perusal)

2.2 Mode of Supply:

- Certificates (with the name of trainee along with other details) will be downloaded from the FoSTaC portal after completion of the training and soft copy of the certificate will be shared with the vendor. Vendor will print the certificate as per the agreement. This is to be noted that, no blank Certificate will be printed and supplied.
- Certificates will be supplied to the location (especially to the office of the urban local self-government) as directed by NULM. Printers will have to ensure the supply the certificates at the designated places with their courier partners.

3. Eligibility Criteria

The agencies/printers who fulfil the following eligibility criteria shall be eligible to apply.

- Have done similar works with any Govt. Agencies.
- Have a Registered Office
- Have mandatory registration No. such as GST council, Income Tax Deptt etc.
- Agencies/Printers that are debarred or blacklisted by any Govt. Departments or any other organisation/Society whatsoever are not eligible to participate in the process.

Anil
AO (ITG)

A Certificate is to be submitted along with the EOI by the Agencies/Printers to the effect that they are not debarred or blacklisted by Central Govt., FSSAI or State/UTs Govt. or by Court of Justice and neither any case is pending or under investigation on charges of corruption, unfair trade practices, mishandling/abusing participants/users. In the event of any false information or/and on revealing of any such fact later, even if work is awarded, it shall be withdrawn.

e. **Desirable** : Having LOI/MOU/Agreement with any of courier company.

4. **Pre-Bid Conference:** A Pre-Bid Conference shall be held at FDA Bhawan, 3rd Floor Conference Room, Kotla Road, New Delhi -110002 on 31st March, 2021 at 1430hrs. All prospective bidders are requested to kindly attend the Pre-bid Conference. In order to facilitate bidders, for proper conduct of the Pre-bid Conference, all prospective bidders are requested to kindly reach the venue at the given date and time. FSSAI shall answer the queries during the pre-bid conference, which would become a part of the proceedings of the Pre-Bid Conference. These proceedings will become a part of clarifications / amendments to the bidding documents and would become binding on all the prospective bidders.

5. **Bid Security/Earnest Money Deposit:** No Bid Security / Earnest Money Deposit will be required along with EOI.

6. **Performance Security:**

(a) Three percent of the value of the contract as specified in the bid documents will be required to be furnished, as Performance Security, in the form of an Account Payee Demand Draft, Fixed Deposit Receipt from a Commercial bank, Bank Guarantee from a Commercial bank or online payment in an acceptable form.

(b)) Performance Security should remain valid for a period of sixty days beyond the date of completion of all contractual obligations.

7. **Opening of Bids:** Bids will be opened 12th April, 2021 at FDA Bhawan, 3rd Floor Conference Room, Kotla Road, New Delhi -110002. Bidders willing to attend may come at time.

8. **Payment Terms:** Payment will be released on the basis of certificates printed and supplied on production of vendor's invoice and delivery challan.

8.1 No Advance payment will be made by the FSSAI.

8.2 **Paying Authority:** Bills, duly verified, are to be submitted to Training Division/FSSAI for reimbursement. Payment will be released by DDO, FSSAI.

9. **Award of Contract:**

a. FSSAI will award the contract to the agencies/printers whose EOIs have been determined to be substantially responsive.

b. Contract may be awarded to more than one agency/ partner according to their EOIs and geographical presence which will be at sole discretion FSSAI.

Amish
AD (Tg)

EOI Form

To,

The Director (Training)
Food Safety and Standard Authority of India, Ministry of Health & Family Welfare,
FDA Bhawan, Kotla Road, New Delhi-110002

Ref. Your EOI No. _____
dated _____

We, the undersigned have examined the above EOI Document, No. _____, dated _____, regarding selection for **Printing & Supply of Certificate for Food Safety Supervisor** under FoSTaC Programme

- If our EOI is accepted, we undertake to perform the services as mentioned in the EOI document.
- We confirm that we do not stand deregistered/banned/blacklisted by any Central/State Government
- Brief of court/legal cases pending, if any, are following:
- We confirm that we fully agree to the terms and conditions specified in above mentioned EOI documents, including amendment/ corrigendum if any.

(Signature with date)

(Name and designation)
Duly Authorized to sign EOI for
and on behalf of agency/Printer

company seal.

Amulya
AO (Tr)

SUPPLIERS / PRINTERS'S PROFILE

1	Name of firm	
2	Registered Office Address	
3	Correspondence Address	
4	Telephone: Office – Residence Mobile No.	
5	E-mail address & website	
6	Tele-fax Number	
7	GST/GSTIN No.	
8	PAN Number	
9	Bank's Details (for Reimbursement Purpose)	

I / We hereby declare that the information furnished above is true and correct. Place:

Date:

Authorized signatory
Name of the Agency/Printers

Ushir P. S. (173)
15/3/2021

(Seal)



FOOD SAFETY AND STANDARDS
AUTHORITY OF INDIA

Inspiring Trust, Assuring Safe & Nutritious Food
Ministry of Health and Family Welfare, Government of India



Food Safety Training & Certification

FoSTaC committed to build a culture of self-compliance

Food Safety Supervisor Certificate of Competence

This is to certify that

**has successfully completed training in
Street Food Vendor -Food Safety Supervisor
held at**

Conducted by

Roll Number : AMA203001233221

Batch Code : AMA203/13852

Certificate Number : AMA2031233221

Date of Issue : 07-02-2020

Refresher Due on : 07/02/2022



Food Safety Training & Certification